

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

DFR NO. 2239 OF 2018

Dated: 27th July, 2018

**Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of :

**M/s Jay Madhok Energy Private Limited ...Appellant(s)
Vs.**

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr. Adv.
Mr. Basna Patil, Sr. Adv.
Mr. Vineet Malhotra
Mr. Vishal Gohri

Counsel for the Respondent(s) : None

ORDER

Issue notice on maintainability to the Respondents returnable on **03.08.2018**. Dasti, in addition, is also permitted.

List the matter on **03.08.2018**, as requested by the learned counsel appearing for the Appellant.

**(Justice N.K. Patil)
Judicial Member**

**(B.N. Talukdar)
Technical Member (P&NG)**

js/vg